

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 213

(IB)-1781(ND)2018

**IA-4507/2020 IA-4508/2020 IA/4461/2020 IA/4491/2020
IA/5247/2020 IA/4412/2020 IA2365/202 , IA-2366/2021 , IA-
2286/2021 & IA2275/2021**

IN THE MATTER OF:

Indu Kumar & Ors

...

Applicant/Petitioner

Versus

M/s. Saha Infratech Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 07.07.2021

CORAM:

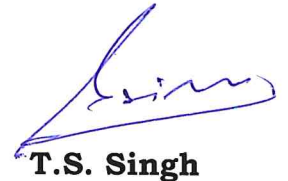
**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Ashish Makhija, Richa Singh, Akanksha Vasudeva - Advocates
for IRP, Mr. Anuj Kr. Pandey

ORDER

Renotify this matter on 23.07.2021.



T.S. Singh

(Court Officer)